



Since, now most government and other services such benefits, subsidies, and services like PAN, GST, Bank accounts, passport, land records, property registration etc will require Aadhaar, it will be necessary for the state governments to provide the facility of Aadhaar enrolments and updates at secure and convenient locations so that the citizens do not face any difficulties in accessing various public services linked to Aadhaar.

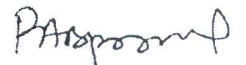
5. For this purpose, the state government may setup its own enrolment centers within the aforesaid government or municipal premises with their own personnel as enrolment operators. They may also engage any of the UIDAI's empanelled enrolment agencies and operators active in the region, after thoroughly reviewing their credentials in the region provided the enrolment centres are set up in government or municipal premises. Since, more than 99 % of adults have already been given Aadhaar, at least three centers in every taluka within government premises should be set up in the beginning and thereafter depending upon demand and availability of government premises, the number of such centers can be reviewed.

6. Therefore, I would request that all such centers in government premises (at least three centers in every block/Taluka in urban and rural areas) for Aadhaar enrolment and update should be identified by July 31<sup>st</sup>, 2017 and the process to shift enrolment operations to these centers should be completed by August 31<sup>st</sup>, 2017.

7. I would request that an action plan from the State Governments in this regard may kindly be sent to us.

Regards

Yours sincerely,



(Dr. Ajay Bhushan Pandey)

All the Chief Secretaries of State Governments